

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/72(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Windson Chemical Private Limited
Vs.
Jai Dada Panel Decorative Pvt. Ltd

.....Applicant

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirva Dave, Adv. a.w Mr. Jaimin R Dave
For the Respondent : PCS Mr. Smit Patel for Mr. Mayank P Shah, Adv.

ORDER

Ld. Counsel for the applicant sought time to file Form-D.

List the matter on 11.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)